

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI  
Smt.Fairoza Hanifshah Ukkali  
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI  
Cause List Date: 27-11-2020

| Sr. No.                    | Case Number                      | Timing/Next Date | Party Name  | Advocate            |
|----------------------------|----------------------------------|------------------|---|---------------------|
| <b>02.45 PM to 05.45PM</b> |                                  |                  |   |                     |
| 1                          | M.V.C. 1256/2019<br>(SETTLEMENT) |                  | Anandawamy<br>Vs<br>Chandrashekarappa, k.H            | Chandrashekar M.S   |
| 2                          | M.C. 17/2020<br>(NOTICE)         |                  | H.K.Manjula<br>Vs<br>C.L.Ranganath                    | S Ranganatha        |
| 3                          | M.V.C. 843/2020<br>(NOTICE)      |                  | Narindra A.J.<br>Vs<br>Abhijith Kavi                  | Chandrashekar M.S   |
| <b>ARGUMENTS</b>           |                                  |                  |   |                     |
| 4                          | R.A. 57/2019<br>(ARGUMENTS)      |                  | N.B.Kushalkumar<br>Vs<br>L.Pattanajiah                | Ananthakumarsiah HM |
| 5                          | L.A.C. 519/2006<br>(ARGUMENTS)   |                  | Sharadamma<br>Vs<br>The sgl Land acquisition officer  | KDK<br>B.T.R        |
| 6                          | R.A. 7/2019<br>(ARGUMENTS)       |                  | H.N.Nagaraja<br>Vs<br>Rajanna                         | S Ranganatha        |
| 7                          | M.C. 6/2019<br>(JUDGEMENT)       |                  | M.N.Venka<br>Vs<br>K.S.Panchakshari                   | Nagaraja K.C        |
| 8                          | M.C. 17/2019<br>(JUDGEMENT)      |                  | T.B.Lokesh<br>Vs<br>R.M.Vimala                        | Hemanna H.M         |
| <b>11.00 AM to 02.00PM</b> |                                  |                  |   |                     |
| 9                          | R.A. 55/2019<br>(ENQUIRY)        |                  | Yadukumar<br>Vs<br>Shivanra                           | SRVC                |
| 10                         | FDP 6/2019<br>(NOTICE)           |                  | Lakshmi<br>Vs<br>B.Neelakantiah                       | N Basavaraju        |
| 11                         | EX 49/2019<br>(EVIDENCE)         |                  | K.R.Rajanna<br>Vs<br>Special Land Acquisition Officer | R.P.Prakash         |
| 12                         | M.V.C. 394/2019<br>(EVIDENCE)    |                  | Manjunatha L.<br>Vs<br>Jayadra A.C.                   | B.M. Shivraja       |
| 13                         | M.V.C. 624/2019<br>(EVIDENCE)    |                  | Nagaraja<br>Vs<br>Chidanandamurthy A.C                | K.C.Nagaraja        |
| 14                         | M.V.C. 752/2019<br>(EVIDENCE)    |                  | Gowamma<br>Vs<br>Jestendra R.Patel                    | Renuka Prasad T.E   |
| 15                         | M.V.C. 753/2019<br>(EVIDENCE)    |                  | Sharadamma Alias Sharuha<br>Vs<br>Jestendra R.Patel   | Renuka Prasad T.E   |
| 16                         | M.V.C. 754/2019<br>(EVIDENCE)    |                  | Hema<br>Vs<br>Jestendra R.Patel                       | Renuka Prasad T.E   |

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|---|---|------------------|---|-----------------------|
| 17  | M.V.C. 1071/2019<br>(EVIDENCE)                                |                  | Shanthamma<br>Vs<br>The Managing Director,<br>K.S.R.T.C             | H.L.S                 |
| 18  | M.V.C. 1197/2019<br>(EVIDENCE)                                |                  | Mallikarjuna<br>Vs<br>Jayaprakash                                   | Hemantharaju.C.B      |
| 19  | M.V.C. 1351/2019<br>(EVIDENCE)                                |                  | Shivanandaiah<br>Vs<br>Siddalingesh                                 | Dinesh.B.S            |
| 20  | M.V.C. 1456/2019<br>(EVIDENCE)                                |                  | Santhosh<br>Vs<br>Harisha.K   | Anil.N.S              |
| <b>CROSS EXAMINATION OF PW</b>                          |   |                  |   |                       |
| 21  | O.S. 17/2017<br>(EVIDENCE)                                    |                  | G V Ahalyadevi alias<br>Honnagangadevi<br>Vs<br>C.M.Venkatesh Gowda | Nagendra H.S.         |
| <b>DEFN EVIDENCE</b>                                    |   |                  |   |                       |
| 22  | O.S. 45/2017<br>(EVIDENCE)<br>IA/1/2017<br>IA/2/2017          |                  | Manjula<br>Vs<br>Lakshamma  | E.HANUMANTHARAYAPPA   |
| 23  | O.S. 58/2017<br>(EVIDENCE)<br>IA/1/2017<br>IA/2/2017          |                  | Anjinappa<br>Vs<br>Kumbamma   | Nandeesh C            |
| <b>FURTHER EVIDENCE FOR PLNTF</b>                       |   |                  |   |                       |
| 24  | M.C. 7/2019<br>(EVIDENCE)                                     |                  | Manjunath H.S.<br>Vs<br>Nagarathna H.G.                             | Chandrashekaraiah A S |
| <b>PLNTF EVIDENCE</b>                                   |   |                  |   |                       |
| 25  | M.V.C. 1239/2019<br>(EVIDENCE)                                |                  | Sannathayamma<br>Vs<br>Premasagar                                   | Chandrashekar.M.S     |
| 26  | O.S. 15/2015<br>(Written statement)<br>IA/2/2015<br>IA/1/2015 |                  | Shyamala<br>Vs<br>Mahalingamma                                      | Rajakumar K           |
| 27  | M.V.C. 342/2018<br>(HAND SUMMONS TO<br>WITNESS)               |                  | Rangaswamaiah C.R.<br>Vs<br>Mahadeva K.G.                           | M.S. Chandrashekhar   |
| 28  | O.S. 111/2019<br>(AMENDMENT)<br>IA/1/2019                     |                  | Corporation Bank<br>Vs<br>M.S.Ganganna                              | Arun C S              |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                  |   |                       |
| 29  | M.V.C. 1199/2019<br>(EVIDENCE)                                | 08-12-2020       | Shamala @ Shamala<br>Mallikarjuna<br>Vs<br>Jayaprakash              | Hemantha Raju.C.B     |

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| <b>02.45 PM to 05.45PM</b> |  |                  |  |                 |
| 1                          | C.C. 360/2016<br>(NBW to Accused)            |                  | State By Gubbi Police<br><b>Vs</b><br>Jakaulla                   | APP. M.Muniraja |
| 2                          | C.C. 109/2017<br>(OBJECTIONS)                |                  | State By Gubbi Police<br><b>Vs</b><br>Shivaraju                  | APP. M.Muniraja |
| 3                          | C.C. 157/2017<br>(For HBC)                   |                  | State By Gubbi Police<br><b>Vs</b><br>Siddappa                   | APP. M.Muniraja |
| 4                          | C.C. 598/2017<br>(NBW to Accused)            |                  | State By Gubbi Police<br><b>Vs</b><br>Anjana Murthy              | APP. T.Rakhi    |
| 5                          | C.C. 379/2018<br>(For charge)                |                  | State By Gubbi Police<br><b>Vs</b><br>Kiran Kumar                | APP. T.Rakhi    |
| 6                          | C.C. 564/2018<br>(NBW to Accused)            |                  | State By Gubbi Police<br><b>Vs</b><br>Krishnaiah Alias Kenchaian | APP. T.Rakhi    |
| 7                          | C.C. 699/2018<br>(For charge)                |                  | State By Gubbi Police<br><b>Vs</b><br>Srinivasa                  | APP. T.Rakhi    |
| 8                          | C.C. 431/2019<br>(NBW to Accused)            |                  | State By Gubbi Police<br><b>Vs</b><br>Siddaramaiah               | APP. T.Rakhi    |
| <b>SUMMONS TO ACCUSED</b>  |  |                  |  |                 |
| 9                          | C.C. 224/2020<br>(APPEARANCE OF<br>ACCUSED)  |                  | State By Gubbi Police<br><b>Vs</b><br>Prakash                    | APP Muniraju    |
| 10                         | C.C. 225/2020<br>(APPEARANCE OF<br>ACCUSED)  |                  | State By Gubbi Police<br><b>Vs</b><br>Madhusudhana               | APP Muniraju    |
| 11                         | C.C. 305/2019<br>(Witness summons to<br>C/W) |                  | State By Gubbi Police<br><b>Vs</b><br>Ramesh                     | APP. T.Rakhi    |
| 12                         | C.C. 387/2020<br>(FOR COMMITTAL)             |                  | State By Gubbi Police<br><b>Vs</b><br>Nagaraju                   | APP Muniraju    |

**Cases listed below are adjourned due to Covid 19**

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| <b>02.45 PM to 05.45PM</b> |   |                  |  |                    |
| 1                          | M.V.C. 334/2019<br>(SETTLEMENT)               |                  | Sannarangamma<br><b>Vs</b><br>C.S.Pushpalatha                              | M.S.Chandrashekar  |
| 2                          | M.V.C. 469/2019<br>(SETTLEMENT)               |                  | Dhananjaya.K.C.<br><b>Vs</b><br>Shivakumar.B.V.                            | Shivaprasad.S.     |
| 3                          | M.V.C. 623/2019<br>(SETTLEMENT)               |                  | Kalpna<br><b>Vs</b><br>The Cholamandalam M.S<br>General Insurance Co.Ltd   | K.C.Nagaraja       |
| 4                          | M.V.C. 416/2020<br>(NOTICE TO<br>RESPONDENTS) |                  | Gangamma<br><b>Vs</b><br>The Cholamandalam M.S<br>General Insurance Co.Ltd | S.Ranganatha       |
| 5                          | M.V.C. 1158/2019<br>(NOTICE)                  |                  | R.Udayakumar<br><b>Vs</b><br>Subbanna                                      | Nagaraja.K.C       |
| 6                          | M.V.C. 313/2020<br>(NOTICE)                   |                  | Ramesh M.B.<br><b>Vs</b><br>The Managing Director,<br>K.S.R.T.C.           | Siddalingappa I.B. |
| 7                          | M.V.C. 314/2020<br>(NOTICE)                   |                  | Ramesh M.B.<br><b>Vs</b><br>The Managing Director,<br>K.S.R.T.C.           | Siddalingappa I.B. |
| 8                          | M.V.C. 584/2020<br>(NOTICE)                   |                  | Thimmaiah<br><b>Vs</b><br>Kempanna   | Chandrashekar M.S. |
| 9                          | M.V.C. 821/2020<br>(NOTICE)                   |                  | Mohankumar I.C.<br><b>Vs</b><br>Jayanna S.                                 | Siddaramanana H.V. |
| 10                         | M.V.C. 143/2020<br>(APPEARANCE OF<br>PARTY)   |                  | Umesh.H.S<br><b>Vs</b><br>Gangamma   | Kumaraswamy C S    |
| 11                         | M.V.C. 238/2020<br>(APPEARANCE OF<br>PARTY)   |                  | Byatappa<br><b>Vs</b><br>Mukram Pasha                                      | Nagaraja K C       |
| 12                         | M.V.C. 1396/2018<br>(HEARING)                 |                  | Yatheesh.R.C.<br><b>Vs</b><br>Janardhana R.                                | Narasimhamurthy    |
| 13                         | M.V.C. 1449/2018<br>(EVIDENCE)                |                  | Kiran V.S.<br><b>Vs</b><br>S.M.Habibathul Amila                            | Hemantharaju C.B.  |
| 14                         | M.V.C. 1450/2018<br>(EVIDENCE)                |                  | Bhanu Prakash.G.K.<br><b>Vs</b><br>S.B.Habibathul Amila                    | Hemantha Raju      |

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| 15                         | M.V.C. 260/2019<br>(EVIDENCE)  |                  | Siddappa<br>Vs<br>C.Basavaraja                               | S.Ranganatha       |
| 16                         | M.V.C. 1221/2019<br>(EVIDENCE)   |                  | Latha<br>Vs<br>H.N.Rakesha                                   | Chandrashekar M.S  |
| <b>PLNTF EVIDENCE</b>      |  |                  |  |                    |
| 17                         | M.V.C. 296/2019<br>(EVIDENCE)  |                  | Krishnamurthy.C.G<br>Vs<br>Abdul Rehman                      | C.B.Hemantha Raju  |
| 18                         | M.V.C. 1057/2019<br>(EVIDENCE)   |                  | Sunil Kumar.K.R Alias Sunil<br>Vs<br>K.T.Karagowda           | Siddaramanna.H.V   |
| 19                         | M.V.C. 539/2019<br>(EVIDENCE)  |                  | Dasappa.K<br>Vs<br>Sunjay.H.S                                | S.Ranganatha       |
| 20                         | M.V.C. 473/2020<br>(Written statement)   |                  | Chikkathimmaiah M.<br>Vs<br>Dudi Venkat Rathnam              | Nagaraja K.C.      |
| <b>11.00 AM to 02.00PM</b> |  |                  |  |                    |
| 21                         | O.S. 16/2016<br>(OBJECTIONS)<br>IA/10/2019<br>IA/11/2019<br>IA/1/2016<br>IA/9/2019 |                  | T.S Mangala<br>Vs<br>T.S. Chandraiah @<br>Chandrashekaraiiah | S.Sadashivappa     |
| 22                         | FDP 6/2017<br>(OBJECTIONS)   |                  | Nagarajegowda<br>Vs<br>Byatarunegowda                        | Arun C S           |
| 23                         | R.A. 28/2019<br>(AWAIT)<br>IA/1/2019   |                  | Narasimhaiah<br>Vs<br>Kariyamma                              | Mahesh D.M         |
| 24                         | Misc 4/2019<br>(ENQUIRY)   |                  | Ramaiah<br>Vs<br>Govindaiah                                  | S R Ramakrishnaiah |
| 25                         | O.S. 112/2019<br>(SETTLEMENT)  |                  | T.H.Dayanand<br>Vs<br>M.Siddaramesh                          | G Manjunath        |
| 26                         | M.C. 8/2020<br>(OBJECTIONS)  |                  | Srinivas<br>Vs<br>Smt. Lakshmi                               | B C Shivakumar     |
| 27                         | EX 18/2020<br>(OBJECTIONS)   |                  | Kartrangaiah<br>Vs<br>Siddalingaiah                          | Sadashivaiah.N     |
| 28                         | M.C. 46/2020<br>(OBJECTIONS)   |                  | Vasanthakumar H<br>Vs<br>K N Pushpa                          | B S Madhusudhan    |

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|-----------------------|---|-------------------------|---|--|
| 29                    | R.A. 16/2020<br>(NOTICE)  |                         | Channamma<br><b>Vs</b><br>Hucchanna deady by Lrs. | Ksheerkumarswamy                             |
| 30                    | O.S. 66/2018<br>(EVIDENCE)<br>IA/1/2018   |                         | Gangamma<br><b>Vs</b><br>Narasinhamurthy          | D Gangegowda                                 |
| <b>PLNTF EVIDENCE</b> |   |                         |   |  |
| 31                    | O.S. 126/2019<br>(EVIDENCE)<br>IA/1/2019  |                         | Pandurangaiah<br><b>Vs</b><br>Nadukeraiah         | K G Narayana                                 |
| 32                    | O.S. 80/2020<br>(EVIDENCE)<br>IA/1/2020   |                         | Krishnamurthy<br><b>Vs</b><br>Thimme Gowda        | Shanthagowda                                 |
| 33                    | R.A. 56/2017<br>(ARGUMENTS)   |                         | Rajamma<br><b>Vs</b><br>Joganna                   | Chintamani<br>Ramasharma<br>Balasubrahmanyam |
| 34                    | R.A. 28/2018<br>(ARGUMENTS)<br>IA/1/2018  |                         | Gangamma<br><b>Vs</b><br>Kempamma                 | C G Sathyanarayan                            |
| 35                    | R.A. 50/2018<br>(ARGUMENTS)<br>IA/3/2019<br>IA/1/2019<br>IA/2/2019  |                         | Rajanna<br><b>Vs</b><br>Shankarappa               | Chintamani<br>Ramasharma<br>Balasubrahmanyam |
| 36                    | R.A. 50/2019<br>(ARGUMENTS)   |                         | Nanjappa<br><b>Vs</b><br>Gowramma                 | N Sadashivaiah                               |
| 37                    | R.A. 106/2019<br>(ARGUMENTS)  |                         | Siddagangamma<br><b>Vs</b><br>Siddaramaiah        | Chintamani<br>Ramasharma<br>Balasubrahmanyam |
| <b>ARGUMENTS</b>      |   |                         |   |  |
| 38                    | M.C. 18/2019<br>(ARGUMENTS)   |                         | H G Shivashankar<br><b>Vs</b><br>Shilpa D         | K R Krishnamurthy                            |
| 39                    | O.S. 32/2016<br>(FOR AMENDEMENT<br>AND AMENDED<br>PLAINT)<br>IA/10/2019<br>IA/13/2020<br>IA/11/2019<br>IA/12/2020 |                         | Gowramma<br><b>Vs</b><br>Rajanna                  | H L Somasundar                               |
| 40                    | O.S. 184/2019<br>(TO HEAR ON IA)  |                         | G.B.Nagaraju<br><b>Vs</b><br>Lingappa             | H D Basavaiah                                |

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| <b>02.45 PM to 05.45PM</b>     |   |                  |   |                             |
| 1                              | O.S. 447/2017<br>(SUMMONS)                            |                  | P.H. Rajakumar<br><b>Vs</b><br>Govindaiah                             | S Ranganatha                |
| 2                              | FDP 7/2008<br>(Objection)                             |                  | Shivanna<br><b>Vs</b><br>Krishnaiah                                   | C.G.Sathyannarayana<br>P.K. |
| 3                              | O.S. 321/2015<br>(ORDER ON IA)<br>IA/1/2015           |                  | Bhagyamma<br><b>Vs</b><br>Nanjappa                                    | S Ranganath                 |
| 4                              | O.S. 165/2015<br>(EVIDENCE)                           |                  | D.M .Vishwanatha<br><b>Vs</b><br>V.N.Nanjegowda                       | S Basavarajaiah             |
| 5                              | O.S. 35/2016<br>(EVIDENCE)<br>IA/2/2016<br>IA/1/2016  |                  | Siddalingaiah<br><b>Vs</b><br>Tahasildar                              | S.Basavarajaiah             |
| 6                              | O.S. 83/2016<br>(EVIDENCE)                            |                  | Jayamma<br><b>Vs</b><br>Poojari Rajanna                               | CRB                         |
| <b>CROSS EXAMINATION OF PW</b> |   |                  |   |                             |
| 7                              | O.S. 313/2014<br>(EVIDENCE)<br>IA/1/2014              |                  | Radhamma@ N.V.Radha<br><b>Vs</b><br>Thirumalaiah                      | C.R.Balasubramanyam         |
| <b>11.00 AM to 02.00PM</b>     |   |                  |   |                             |
| 8                              | O.S. 175/2020<br>(SUMMONS)                            |                  | Nataraja S.P.<br><b>Vs</b><br>Mahalingamma                            | T.S. Satisha                |
| 9                              | O.S. 23/2014<br>(Objection)<br>IA/1/2014              |                  | G.S.Sumangala<br><b>Vs</b><br>Gowamma                                 | B.N.Mangala                 |
| 10                             | O.S. 239/2011<br>(STEPS)<br>IA/1/2011<br>IA/2/2011    |                  | G.C.PRABHUSWAMY<br><b>Vs</b><br>RAJENDRA                              | K.S.SHIVAKUMAR              |
| 11                             | FDP 1/2016<br>(STEPS)                                 |                  | Nagarathamma<br><b>Vs</b><br>Byagyamma Dead by Her Lrs.<br>Yashodamma | C.G.Sathyannarayan          |
| 12                             | O.S. 5/2016<br>(HEARING)<br>IA/1/2016                 |                  | Shivamma<br><b>Vs</b><br>Neelamma                                     | Thimmaiah .M.               |
| 13                             | O.S. 255/2020<br>(Awaiting Report)<br>IA/2/2020       |                  | Kambaiah<br><b>Vs</b><br>Sannarangamma                                | T G Mahesh                  |
| 14                             | O.S. 119/2013<br>(Further Chief of DW.1)<br>IA/1/2013 |                  | Srinivasa B.L.<br><b>Vs</b><br>Ramesha                                | N.Sreedhara Babu            |

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| 15      | O.S. 427/2016<br>(Further Chief of PW.1) |                  | Somashekaraiah<br>Vs<br>Girish | N Sadashivaiah |

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| 1                          | CrI.Misc. 186/2019<br>(SUMMONS) |                  | Siddalingamma<br>Vs<br>Tahasildar         | K R<br>Pandurangalah  |
| 2                          | CrI.Misc. 300/2019<br>(SUMMONS) |                  | Krishnamurthy<br>Vs<br>Thahasildar, Gubbi | H N Devaraja          |
| 3                          | CrI.Misc. 280/2019<br>(NOTICE)  |                  | Narasimhaiah<br>Vs<br>Deputy Thahasildar, | N R<br>Chandrashekar  |
| 4                          | CrI.Misc. 199/2020<br>(NOTICE)  |                  | Habeeb Ulla<br>Vs<br>The Thasildar        | Harisha KC            |
| 5                          | CrI.Misc. 205/2020<br>(NOTICE)  |                  | M.G.Ramalingegowda<br>Vs<br>Tahsildar     | Rajakumar K           |
| 6                          | CrI.Misc. 207/2020<br>(NOTICE)  |                  | N.K.Srinivas<br>Vs<br>Tahsildar           | H N Devaraja          |
| 7                          | CrI.Misc. 208/2020<br>(NOTICE)  |                  | N.K.Srinivas<br>Vs<br>Tahsildar           | H N Devaraja          |
| 8                          | CrI.Misc. 210/2020<br>(NOTICE)  |                  | Rangaswamy R<br>Vs<br>Tahsildar           | H N Devaraja          |
| <b>11.00 AM to 02.00PM</b> |                                 |                  |   |                       |
| 9                          | CrI.Misc. 290/2019<br>(SUMMONS) |                  | Dasthigeer. K.<br>Vs<br>The Thahasildar   | H L<br>Rajashetaraiah |
| 10                         | CrI.Misc. 299/2019<br>(SUMMONS) |                  | Krishnamurthy<br>Vs<br>Thahasildar,       | H N Devaraja          |
| 11                         | CrI.Misc. 361/2019<br>(SUMMONS) |                  | Gangadharaiah<br>Vs<br>Thahasildar, Gubbi | B V Rajeev            |
| 12                         | CrI.Misc. 173/2020<br>(NOTICE)  |                  | Narayanappa P<br>Vs<br>Tahsildar          | Siddalingatah B       |
| 13                         | CrI.Misc. 175/2020<br>(NOTICE)  |                  | Jayamma<br>Vs<br>Tahsildar                | Hamaiah A M           |
| 14                         | CrI.Misc. 203/2020<br>(NOTICE)  |                  | K.K. Narasimhaiah<br>Vs<br>Tahsildar      | H N Devaraja          |



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**Smt.Radha S**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 27-11-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>             | <b>Timing/Next Date</b> | <b>Party Name</b>                             | <b>Advocate</b> |
|---|--------------------------------|-------------------------|---|-----------------|
| 15  | CrI.Misc. 204/2020<br>(NOTICE) |                         | M.G. Ramalingegowda<br><b>Vs</b><br>Tahsildar | Rajakumar K     |
| 16  | CrI.Misc. 206/2020<br>(NOTICE) |                         | M.G.Ramalingegowda<br><b>Vs</b><br>Tahsildar  | Rajakumar K     |
| 17  | CrI.Misc. 209/2020<br>(NOTICE) |                         | N.K.Srinivas<br><b>Vs</b><br>Tahsildar        | H N Devaraja    |
| <b>Cases listed below are adjourned due to Covid 19</b> |                                |                         |   |                 |
| 18  | P.C.R. 62/2020                 | 01-12-2020              | Virunakshaiah                                 | H L             |

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 27-11-2020**

| Sr. No.                                  | Case Number  | Timing/Next Date | Party Name                                     | Advocate                                    |
|--|--|------------------|--|---|
| <b>02.45 PM to 05.45PM</b>               |  |                  |  |   |
| <b>AMENDMENT</b>                         |  |                  |  |   |
| 1  | O.S. 410/2015<br>(SUMMONS)<br>IA/1/2015                  |                  | G.R.Nataraja<br>Vs<br>Ningappa                 | S.R.Ramakrishnaiah                          |
| <b>AWAIT COMMISSIONER WARRANT/REPORT</b> |  |                  |  |   |
| 2  | O.S. 303/2010<br>(SUMMONS)<br>IA/1/2010                  |                  | K.T. LAKSHMINARAYANA<br>Vs<br>K.N. SRINIVASA   | C.R.<br>BALASUBRAMANIAM                     |
| 3  | O.S. 274/2020<br>(NOTICE)<br>IA/1/2020                   |                  | C.K. Shivanna<br>Vs<br>C.V. Krishnachar        | R S Rajendraprasad                          |
| 4  | O.S. 348/2016<br>(ORDER ON IA)<br>IA/1/2016<br>IA/2/2016 |                  | G.B.Bhadraiah<br>Vs<br>G.R.Somashekhar         | C G Sathyanarayan                           |
| 5  | O.S. 290/2018<br>(EVIDENCE)<br>IA/1/2018                 |                  | Inchara<br>Vs<br>Naganna Alias Nagarajiah      | R S Rajendraprasad                          |
| <b>CROSS EXAMINATION OF DW</b>           |  |                  |  |   |
| 6  | O.S. 62/2014<br>(EVIDENCE)<br>IA/1/2014<br>IA/2/2014     |                  | C.T.Nagaraja Rao<br>Vs<br>C.T.Kantharajao      | H.M.Ananthakumaraiah                        |
| <b>FURTHER EVIDENCE FOR DEFND</b>        |  |                  |  |   |
| 7  | O.S. 261/2012<br>(EVIDENCE)                              |                  | DASEGOWDA<br>Vs<br>THIMMEGOWDA                 | C.R.<br>BALASUBRAMANIAM                     |
| 8  | O.S. 307/2008<br>(ARGUMENTS)                             |                  | Eeranna<br>Vs<br>Manigaiiah                    | C.G.Sathyanarayana<br>S.R.Ramakrishnaiah    |
| 9  | O.S. 197/2009<br>(ARGUMENTS)                             |                  | Jayaramaiah<br>Vs<br>Shivalingaiiah            | K.G.N.                                      |
| 10                                       | O.S. 16/2012<br>(ARGUMENTS)<br>IA/1/2012                 |                  | EERANNA<br>Vs<br>MANIGAIH                      | ARUN  |
| 11                                       | O.S. 258/2018<br>(JUDGEMENT)<br>IA/1/2018                |                  | Mudligiraiiah<br>Vs<br>Siddegowda              | C G Sathyanarayan                           |
| 12                                       | O.S. 346/2015<br>(Further Chief of PW.1)                 |                  | S.D.Veerabhadrachar<br>Vs<br>Siddalinga shetti | H L Rajasbekaraiah                          |
| <b>11.00 AM to 02.00PM</b>               |  |                  |  |   |
| <b>AMENDMENT</b>                         |  |                  |  |   |
| 13                                       | O.S. 200/2015<br>(SUMMONS)                               |                  | Hanumakka<br>Vs<br>Kempanna                    | Chintamani<br>Ramasarma<br>Balasubrahmanyam |

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesh N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
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| Sr. No.   | Case Number   | Timing/Next Date | Party Name   | Advocate                                     |
|---|---|------------------|--|--|
| 14  | O.S. 193/2010<br>(NOTICE)                             |                  | Siddamma<br>Vs<br>Lakshamma                                      | C.G.Sathyannarayana                          |
| 15  | O.S. 12/2020<br>(NOTICE)<br>IA/1/2020                 |                  | Thimmaiah<br>Vs<br>Modlagiraiiah                                 | H.A.Ashwathanarayana                         |
| 16  | O.S. 360/2020<br>(NOTICE)<br>IA/1/2020                |                  | Hanumarangaiah<br>Vs<br>Shivananda                               | Chintamani<br>Ramasharma<br>Balasubrahmanyam |
| 17  | Misc 5/2020<br>(Enquiry)                              |                  | G.B.Bhadraiah<br>Vs<br>G.R.Somashekhar                           | Arun C S                                     |
| 18  | O.S. 134/2019<br>(EVIDENCE)<br>IA/1/2019              |                  | Yashavanthakumar<br>Vs<br>Muniyappa                              | Ravi G.H                                     |
| <b>CROSS EXAMINATION OF DW</b>                          |   |                  |  |  |
| 19  | O.S. 40/2011<br>(EVIDENCE)<br>IA/1/2011               |                  | MANIGAI AH<br>Vs<br>ERAMMA                                       | K.L.BHARATHI                                 |
| 20  | O.S. 364/2014<br>(EVIDENCE)<br>IA/1/2014              |                  | Kariyappa<br>Vs<br>Venkatesh                                     | K.G.Narayana                                 |
| <b>FURTHER EVIDENCE FOR DEFND</b>                       |   |                  |  |  |
| 21  | O.S. 347/2013<br>(EVIDENCE)<br>IA/1/2013              |                  | Thirumalaraju<br>Vs<br>Govindaraju                               | N.Sadashivaiah                               |
| 22  | O.S. 293/2009<br>(ARGUMENTS)                          |                  | Siddalingaiah<br>Vs<br>Nagappa                                   |  |
| <b>FURTHER ARGUMENTS</b>                                |   |                  |  |  |
| 23  | O.S. 133/2009<br>(ARGUMENTS)                          |                  | Shivalingaiah @<br>Shivalingegowda<br>Vs<br>Jayaramaiah          | B.Suresh                                     |
| 24  | O.S. 249/2008<br>(JUDGMENTS)                          |                  | Siddalingaiah<br>Vs<br>Mamma                                     | C G Sathyannarayan                           |
| 25  | O.S. 360/2014<br>(Further Chief of DW.1)<br>IA/1/2014 |                  | P.K.Krishnegowda<br>Vs<br>Rahimabi                               | S.R.Ramakrishna                              |
| 26  | O.S. 66/2018<br>(Further Chief of PW.1)<br>IA/1/2018  |                  | Male<br>Vs<br>Venkatesha   | C S Madhu                                    |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                  |  |  |
| 27  | O.S. 72/2018<br>(SUMMONS)<br>IA/1/2018                | 02-01-2021       | Suraya Sulthan<br>Vs<br>Ameeruddin Alias Mohammed<br>Ameeruddin, | Nagaraju D                                   |

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
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| Sr. No.                    | Case Number                          | Timing/Next Date | Party Name  | Advocate              |
|----------------------------|--------------------------------------|------------------|---|-----------------------|
| <b>02.45 PM to 05.45PM</b> |                                      |                  |   |                       |
| 1                          | CrI.Misc. 323/2019<br>(AWAIT ORDERS) |                  | Manjamma.S.K.<br><b>Vs</b><br>P.N.Ramaiah                     | Samrakshanadikarigalu |
| 2                          | C.C. 269/2017<br>(EVIDENCE)          |                  | Chandrashekarapura PS<br><b>Vs</b><br>Madhu @ Mudalagirigowda |                       |
| <b>11.00 AM to 02.00PM</b> |                                      |                  |   |                       |
| 3                          | C.C. 268/2019<br>(CHARGE)            |                  | Chandrashekarapura PS<br><b>Vs</b><br>Shivaraj                | APP Muniraja M        |
| 4                          | CrI.Misc. 179/2020<br>(EVIDENCE)     |                  | M.S. Madhushree<br><b>Vs</b><br>M.B. Shivagangappa            | R.P. Prakash          |

**Cases listed below are adjourned due to Covid 19**